

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2016

Type of Cases	Pendency as on 01.01.2016	Institution of cases during the year 2016	Disposal of cases during the year 2016	Total Pendency as on 31.12.2016
Civil	3179	1643	1653	3169
Criminal	136	54	73	117
Total	3315	1697	1726	3286

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2016

Type of Cases	Age wise pendency as on 31.12.2016				Total Pendency as on 31.12.2016
	0 to 2 year old cases	2 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1860	1002	307	0	3169
Criminal	46	44	27	0	117
Total	1906	1046	334	0	3286

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2016

Type of Cases	Pendency as on 01.01.2016	Institution of cases during the year 2016	Disposal of cases during the year 2016	Total Pendency as on 31.12.2016
Civil	3532	2972	2867	3637
Criminal	3353	3709	3721	3341
Total	6885	6681	6588	6978

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2016

Type of Cases	Age wise pendency as on 31.12.2016				Total Pendency as on 31.12.2016
	0 to 2 year old cases	2 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1806	1132	679	20	3637
Criminal	1616	1280	432	13	3341
Total	3422	2412	1111	33	6978

SUPERINTENDENT: STATEMENT